

(b) if so, the cause of the accident; and

(c) the details of casualties?

The Minister of Civil Aviation (Shri Kanungo): (a) Yes, Sir.

(b) The accident is still under investigation.

(c) The student pilot, who was the sole occupant of the aircraft, was killed.

Working of Co-operatives

110. { **Shri P. B. Chakraverti:**
Shri P. C. Boroach:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether a study group has been appointed to examine the working of co-operatives in the intensive agricultural programme areas;

(b) the constitution of the working group and its terms of reference; and

(c) when the report will be submitted?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. L.T-3006/64].

(c) By about the end of January, 1965.

Godowns for Fertilizers

111. { **Shri P. B. Chakraverti:**
Shri P. C. Boroach:

Will the Minister of Food and Agriculture be pleased to state whether the State Governments have been asked to build a godown for fertilizers and seeds for every four or five villages?

The Deputy Minister in the Ministry of Food and Agriculture (Shri

Shahnawas Khan): The State Governments have been asked to construct godowns at various levels such as village, Mandi & Railheads in the districts selected for intensive cultivation programme with a view to bringing supplies within easy reach of farmers. It is, however, not necessary to build a godown for every four or five villages. It would mainly depend upon other considerations such as means of communication, quantum of supplies required to be stocked etc.

Seizure of Khandhari in U.P.

112. **Shri S. N. Chaturvedi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the stocks of Khandhari sugar in Uttar Pradesh were seized in pursuance of any policy of the Central Government; and

(b) if so, whether it is the policy of Government to stop free deals of all kinds of sugar manufactured in the country?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. B. Chavan): (a) The stocks were frozen and not seized by the Uttar Pradesh Government in consultation with the Central Government.

(b) The policy is formulated according to circumstances prevailing from time to time. The policy at present being adopted is indicated in the Sugar Control Orders issued by Government.

Agricultural Research

113. **Shri S. N. Chaturvedi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Indian Council of Agricultural Research has appointed a committee to study the problems arising out of the indiscriminate use of pesticides, insecticides and fungicides; and

(b) if so, the terms of reference of the committee?